

A-44/50/2019-Ad.IV
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan
Dr. R. P. Road, New Delhi-110001
Date: 25 Sept, 2019

To,

Shri Nipun Singhvi,
111-112 University Plaza,
Above Chocolate Room,
Vinjay Cross Roads,
Ahmedabad-380009

Subject- Information sought under the Right to Information Act, 2005.

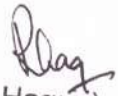
Sir,

I am to refer to your RTI application with registration no. MOCAF/R/2019/50829 dated 06.09.2019 and to furnish pointwise reply as below:

- i. No such approval/administrative support was taken from Ministry of Law & Justice before issuance of vacancy advertisement No. A-12023/3/2019-Ad.IV dated 26.08.2019
 - ii. The matter of administrative support to all the Tribunals from Ministry of Law is being handled by Ministry of Law. Hence a copy of the application is being forwarded to Ministry of Law for providing the information available with them directly to you.
2. If you are not satisfied with the above information, an appeal may be referred to the First Appellate Authority within 30 days of the receipt of this letter at the following address:

Shri Amar Singh Meena, Director, Ministry of Corporate Affairs, Room No. 530, 'A' Wing, 5th Floor, Shastri Bhawan, New Delhi-110001.

Yours faithfully,



(Riazul Haque)

Under Secretary to the Govt. of India
Tel No: 23381349

Copy (with a copy of the application) to the CPIO, Department of Legal Affairs, Ministry of Law and Justice, Shastri Bhawan, New Delhi, with the request to provide the available information directly to the applicant under intimation of this Ministry.

issue folder

Ar. 10/10/19